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CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :
AT HYDERABAD.

O.A.No.1123/97.

DATE OF ORDER:- 28-7-1999.

Between :

D.H. Jones

.. APPLICANT

A N D

1. Union of India,
Represented by the Chairman,
Railway Board,
Rail Bhavan,
New Delhi-110 001.
2. Union of India,
Rept. by General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad.
3. Chief Personnel Officer,
South Central Railway,
Rail Nilayam
Secunderabad.
4. Divisional Railway Manager,
South Central Railway,
Hyderabad Division,
Opp. Rail Nilayam,
Secunderabad.

.. RESPONDENTS.

Counsel for Applicant : Mr.G.Ramachandra Rao

Counsel for Respondents : Mr.N.R.Devaraj,SC.

Coram:

The Honourable Mr.Justice D.H.Nasir, Vice-Chairman

The Honourable Mr.H.Rajendra Prasad, Member(Admn.)

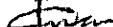
Contd.... 2.

O R D E R.

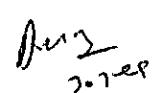
Justice D.H.Nasir, VC:

The questions of law and facts as well as the issues considered in O.A.No.678/97 are similar to those in the present O.A. Hence this O.A. is also disposed of subject to the same observations as made in O.A.No.678/97. No costs.


(H. RAJENDRA PRASAD)
MEMBER (ADMN.)


(D.H. NASIR)
VICE-CHAIRMAN.

Dated the 28th day of July, 1999.


July
1999

DJ/

1st AND 2nd COURT.

COPY TO -

1. HDH NJ

2. HHR P M (A)

3. HBS JP M (J)

4. D.R. (A)

5. SPARE

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN,

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMIN)

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMIN)

THE HON'BLE MR. B.S. JAI PARAMESHWAR
MEMBER (JUDL)

ORDER: Date. 28/7/99

ORDER / JUDGMENT

MA./RA./CP.NO

IN

DA. NO. 1123/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

D.P. CLOSED

R.A. CLOSED.

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

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